

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3040
ANSWERED ON:07.12.2000
SUSPENDED EMPLOYEES OF ONGC .
DUKHA BHAGAT

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether some employees of the Oil Companies engaged in marketing and management of Oil and Natural Gas Corporation have been suspended;
- (b) if so, the details thereof;
- (c) whether some employees have been facing departmental enquiry for the last two years; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): As on 1.12.2000, 23 management level employees engaged in marketing, were under suspension, 9 belonging to Indian Oil Corporation Limited (IOC), 4 belonging to Hindustan Petroleum Corporation Limited (HPCL), 4 belonging to Bharat Petroleum Corporation Limited (BPCL) and 6 belonging to IBP Co. Limited.
14 Executives of ONGC not engaged in marketing were also under suspension.

(c) & (d): Departmental enquiries were initiated against various categories of employees in the public sector oil companies, under this Ministry, during the last two years, i.e., 1998-99 and 1999-2000, as indicated below:-

IOC	-	264	
BPCL	-		231
HPCL	-	119	
IBP	-	12	
	OIL	-	55
	GAIL	-	03
	CPCL (MRL)	-	03
Biecco Lawrie	-		12
KRL (CRL)	-	09	
BRPL	-	07	
ONGC			89